

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 20th day of JULY, 2016.

Original Application Number. 672/2007.

**HON'BLE MR. JUSTICE DINESH GUPTA, MEMBER (J).
HON'BLE MS. NITA CHOWDHURY, MEMBER (A).**

1. Meena wife of K.M. Lal (deceased).

2. Sanjay, son of K.M. Lal (deceased)

3. Madhav Muraru, son of K.M. Lal (deceased)

All are resident of village Daniyalpur, Post Office & Police Station
Ahiraula, Tahsil Budhanpur, District Azamgarh.

.....Applicants.

VE R S U S

1. Union of India through its Secretary (Posts), Ministry of
Communications, Dak Bhawan, Sansad Marg, New Delhi.

2. Post Master General, Gorakhpur, Region, Gorakhpur.

3. Senior Superintendent Post Offices, District Azamgarh.

4. Sub Divisional Inspector (Post), Phoolpur, District Azamgarh.

.....Respondents

Advocate for the Applicants : Shri M.K. Upadhyay

Advocate for the Respondents : Shri P. Krishna

O R D E R

(Delivered by Hon'ble Mr. Justice Dinesh Gupta, Member-J)

Shri M.K. Upadhyay, learned counsel for the applicant and
Shri P. Krishna, learned counsel for the respondents are present.

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2. Learned counsel for the applicant submitted that the grievance of the applicant has been redressed by the Department and wishes not to press this O.A. anymore.

3. Learned counsel for the respondents has no objection to it.

4. In view of the submission made by the learned counsel for the applicant, the O.A. is dismissed as not pressed. No costs.

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MEMBER- A.

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MEMBER- J.

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